ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35808/2026	BIJU JENA	PRADEEP KUMAR PRADHAN	/ /
	BLAPL/12717/2026	VS	VS	DISTRICT & SESSIONS JUDGE,CUTTAC
		STATE OF ODISHA		2(A)CC/0000076/2026
2	D-BLAPL/35966/2026	DEEPAK KAMAR	GOKULANANDA SAHU	NAWAPARA /283 /2026
	BLAPL/12718/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
		STATE OF ODISHA		CT/0001077/2026
3	D-BLAPL/36085/2026	RASHMITA PARIDA @ SAHOO	ARIJEET MISHRA	ITAMATI /61 /2026
	BLAPL/12719/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		GR/0000185/2026
4	D-BLAPL/35437/2026	DINABANDHU PARIDA @ SILU	PARSURAM PANDA	BEGUNIA P.S. /430 /2026
	BLAPL/12720/2026	VS	VS	J.M.F.C.,BEGUNIA(Khordha)
		STATE OF ODISHA		GR/0000416/2026
5	D-BLAPL/35799/2026	TUKUNA @ MANOJ SAMAL	SOMANATH MITRA	/ /0
	BLAPL/12721/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000089/2026
6	D-BLAPL/35969/2026	MAHAMMED IQBAL @ IQBAL @ RAJA	SK. ZAFARULLA	JHARSUGUDA SADAR /554 /2024
	BLAPL/12722/2026	VS	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
		STATE OF ODISHA		CT/0002847/2024
7	D-BLAPL/36084/2026	DHAN KUMAR BARLA	SURESH KUMAR JENA	RAJGANGPUR /138 /2026
	BLAPL/12723/2026	VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)
		STATE OF ODISHA		GR/0000248/2026
8	D-BLAPL/35879/2026	RABI BARAJA	JUGALA KISHORE PANDA	MALKANGIRI /289 /2025
	BLAPL/12724/2026	VS	VS	A.D.J.,MALKANGIRI(Malkangiri)
		STATE OF ODISHA		CT/0000103/2025
9	D-BLAPL/35876/2026	TARIK KHAN	DHANANJAYA MUND	ATHAMALLIK /338 /2024
	BLAPL/12725/2026	VS	VS	A.D.J.,ATHAMALIK(Anugul)
		STATE OF ODISHA		CT/0000020/2025
10	D-BLAPL/36005/2026	AKASH SUNA	BISWAJIT MOHAPATRA	NAWAPARA /280 /2026
	BLAPL/12726/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
		STATE OF ODISHA		CT/0001074/2026
11	D-BLAPL/32856/2026	SANKAR MAJHI	PVS NANAJI ACHARY	KOTPAD /33 /2026
	BLAPL/12727/2026	VS	VS	AD-HOC ADDL. DIST. JUDGE (FTSC), JE
		STATE OF ODISHA		TR/0000030/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/36121/2026	UTTAM MAJHI	MAHES DAS	/ /0
	BLAPL/12728/2026	VS	VS	S.D.J.M.,BALLIGUDA(Kandhamal)
		STATE OF ODISHA		2(B)CC/0000005/2026
13	D-BLAPL/36050/2026	SUSHANTA BEHERA @ SUSANTA BEHERA @ GHANA BEHERA	ARJUNA CHARANA BEHERA	PIPLI /151 /2026
	BLAPL/12729/2026	VS	VS	J.M.F.C.,PIPILI(Puri)
		STATE OF ODISHA		GR/0000201/2026
14	D-BLAPL/36157/2026	RINKU SUBUDHI	BIBHU PRASAD CHHUALSINGH	/ /0
	BLAPL/12730/2026	VS	VS	SPECIAL JUDGE ASKA(Ganjam)
		STATE OF ODISHA		2(A)CC/0000032/2026
15	D-BLAPL/36078/2026	PINTU PARIDA	ARUN KUMAR BEHERA	CYBER CRIME AND E.O, BALASORE /38
	BLAPL/12731/2026	VS	VS	S.D.J.M.,BALASORE(Baleshwar)
		STATE OF ODISHA		CT/0000996/2026
16	D-BLAPL/36041/2026	PRAKASH @ PRAKASH SINGH	PARIKSHIT PANDA	BALLIGUDA /104 /2025
	BLAPL/12732/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000085/2025
17	D-BLAPL/34021/2026	AKASH KUMAR BEHERA	RAJENDRA NARAYAN ROUT	GOPALPUR /292 /2026
	BLAPL/12733/2026	VS	VS	AD-HOC A.D.J.(FTSC),BERHAMPUR(Gan
		STATE OF ODISHA		Spl/0000139/2026
18	D-BLAPL/34958/2026	BHARAT YADAV	JUGALA KISHORE PANDA	/ /0
	BLAPL/12734/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		2(A)CC/0000029/2026
19	D-BLAPL/35200/2026	JOGENDRA SAHU	JUGALA KISHORE PANDA	BANTALA /431 /2026
	BLAPL/12735/2026	VS	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug
		STATE OF ODISHA		Spl/0000098/2026
20	D-BLAPL/36080/2026	BANKA @ BANKANIDHI PRADHAN	ROHIT KUMAR NAYAK	MARINE PENTHAKATA /125 /2026
	BLAPL/12736/2026	VS	VS	SPECIAL JUDGE, PURI(Puri)
		STATE OF ODISHA		Spl/0000132/2026
21	D-BLAPL/36058/2026	RASHMI RANJAN MOHANTY	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /327 /2026
	BLAPL/12737/2026	VS	VS	J.M.F.C.,ERASAMA(Jagatsinghapur)
		STATE OF ODISHA		GR/0000709/2026
22	D-BLAPL/36089/2026	BAPUNI @ BISWA RANJAN MOHANTY	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /327 /2026
	BLAPL/12738/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
		STATE OF ODISHA		GR/0000709/2026
23	D-BLAPL/35977/2026	DHANAI MURMU	SWARUP KUMAR PATTNAIK	RAIRANGPUR TOWN /218 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12739/2026	VS	VS	A.D.J.,RAIRANGAPUR(Mayurbhanj)
		STATE OF ODISHA		ST/0000040/2026
24	D-BLAPL/36182/2026	ACHYUT MAJHI @ GUDDU	SUBODH KUMAR MOHANTY	NAWAPARA /103 /2020
	BLAPL/12740/2026	VS	VS	A.D.J.,NAWAPARA(Nuapada)
		STATE OF ODISHA		ST/0000004/2022
25	D-BLAPL/35965/2026	AMARJIT SARANGI	SK. ZAFARULLA	LALBAG /230 /2026
	BLAPL/12741/2026	VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
		STATE OF ODISHA		GR/0000525/2026
26	D-BLAPL/34961/2026	ASUTOSH MOHANTY	JUGALA KISHORE PANDA	GHANTAPADA /137 /2026
	BLAPL/12742/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000195/2026
27	D-BLAPL/35686/2026	JADUMANI HANS	SUBODH KUMAR MOHANTY	KOMNA PS /332 /2023
	BLAPL/12743/2026	VS	VS	A.D.J.,NAWAPARA(Nuapada)
		STATE OF ODISHA		ST/0000001/2024
28	D-BLAPL/36199/2026	NABARATNA KHARA	SANGRAM KESHARI ROUT	PADWA /103 /2026
	BLAPL/12744/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000115/2026
29	D-BLAPL/35873/2026	SK. RAFIKUL	SAPAN KUMAR LENKA	/ /0
	BLAPL/12745/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000345/2026
30	D-BLAPL/31962/2026	ANIRUDHA CHOUDHURY @ TIKULU	ANUP UDAYA SENAPATI	MANCHESWAR P.S. /342 /2024
	BLAPL/12746/2026	VS	VS	2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
		STATE OF ODISHA		CT/0000227/2025
31	D-BLAPL/35469/2026	BRAJAMOHAN PATTANAIK @ PATTANAYAK	JUGALA KISHORE PANDA	/ /0
	BLAPL/12747/2026	VS	VS	SPECIAL JUDGE,TALCHER(Anugul)
		STATE OF ODISHA		Spl/0000018/2026
32	D-BLAPL/36144/2026	SIBAJI MOHANTY	BIKASH KARNA	PURUNAKATAK /179 /2026
	BLAPL/12748/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000124/2026
33	D-BLAPL/36115/2026	SAMUDRA NAIK @ RAHUL NAIK	JNYANANANDA PANDA	BHAWANIPATNA TOWN /470 /2026
	BLAPL/12749/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA
		STATE OF ODISHA		CT/0001014/2026
34	D-BLAPL/35946/2026	ANSUMAN ABHIJIT SAHOO @ RAJA	SATYABRATA DASH	SPL.TASK FORCE /17 /2025
	BLAPL/12750/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		Spl/0000019/2025
35	D-BLAPL/36124/2026	SAKTIMAN NAG	JUGALA KISHORE PANDA	TARBHA /351 /2026
	BLAPL/12751/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000138/2026
36	D-BLAPL/35960/2026	PRADEEP BARIK @ PRADEEP BANCHHOR	BIJAYA KUMAR RAGADA	BELPAHAR /88 /2026
	BLAPL/12752/2026	VS	VS	A.D.J.,JHARSUGUDA(Jharsuguda)
		STATE OF ODISHA		CT/0000130/2026
37	D-BLAPL/36166/2026	ABHIJIT DASH @ NANDU	JYOTIRMAYA SAHOO	KHURDA MODEL /607 /2026
	BLAPL/12753/2026	VS	VS	S.D.J.M.,KHURDA(Khordha)
		STATE OF ODISHA		GR/0001385/2026
38	D-BLAPL/35772/2026	RAMBABU PAPULU @ RAM BABU PAPAL	JUGALA KISHORE PANDA	KALIMELA /160 /2025
	BLAPL/12754/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000089/2025
39	D-BLAPL/35843/2026	SK. BABU @GOLAM GOUS QUADRI	PRASANT KUMAR BARIK	SIMULIA /297 /2026
	BLAPL/12755/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001227/2026
40	D-BLAPL/35899/2026	SURAT PRADHAN	NARENDRA KUMAR LENKA	K.NUAGOAN /167 /2026
	BLAPL/12756/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000202/2026
41	D-BLAPL/36186/2026	CHANDAN MALLIK	JAYAKRISHNA MOHAPATRA	BADSAHI /225 /2025
	BLAPL/12757/2026	VS	VS	DISTRICT & SESIONS JUDGE,BARIPADA
		STATE OF ODISHA		ST/0000145/2025
42	D-BLAPL/36178/2026	SADHU PANGI	AMULYA RATNA PANDA	PADWA /30 /2026
	BLAPL/12758/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000039/2026
43	D-BLAPL/35725/2026	SK. PIRU @ PIRU	SATYABRATA DASH	MARINE PS AT BALARAMGADI /74 /202
	BLAPL/12759/2026	VS	VS	S.D.J.M.,BALASORE(Baleshwar)
		STATE OF ODISHA		CT/0000988/2026
44	D-BLAPL/35425/2026	DURYADHAN SUNA @DURJO DHAN SUNA	TAPAN JYOTI PANI	CHANDILI /112 /2025
	BLAPL/12760/2026	VS	VS	DIST.& SESSIONS JUDGE,RAYAGADA(R
		STATE OF ODISHA		CT/0000037/2025
45	D-BLAPL/36004/2026	BHURUA @ RAJENDRA SINGH BAGGA	BISWAJIT MOHAPATRA	JONK /386 /2026
	BLAPL/12761/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
		STATE OF ODISHA		CT/0001021/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/35805/2026	SONI KASHYAP	PRADEEP KUMAR PRADHAN	/ /0
	BLAPL/12762/2026	VS	VS	DISTRICT & SESSIONS JUDGE,CUTTAC
		STATE OF ODISHA		2(A)CC/0000107/2026
47	D-BLAPL/35648/2026	HIMANSHU DAS	SURYAKANTA DWIBEDI	BALASORE VIGILANCE /6 /2024
	BLAPL/12763/2026	VS	VS	SPECIAL JUDGE, VIGILANCE, BARIPAD
		STATE OF ODISHA(VIG.)		GR/0000004/2024
48	D-BLAPL/36296/2026	PANKAJ KANDAPAN	TUKUNA KUMAR MISHRA	UMERKOTE /394 /2026
	BLAPL/12764/2026	VS	VS	J.M.F.C,UMERKOTE(Nabarangapur)
		STATE OF ODISHA		GR/0000619/2026
49	D-BLAPL/36170/2026	LAXMAN KHILLA	AMULYA RATNA PANDA	PADWA /30 /2026
	BLAPL/12765/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000039/2026
50	D-BLAPL/35768/2026	RITIK GUPTA	JUGALA KISHORE PANDA	ORKEL /295 /2025
	BLAPL/12766/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000134/2025
51	D-BLAPL/36189/2026	SONU BISWAKARMA	SATYA PRAKASH NATH	SEMILLIGUDA /132 /2026
	BLAPL/12767/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000091/2026
52	D-BLAPL/36174/2026	BAJA @ SUSANTA MALLIK	AMULYA RATNA PANDA	BANIGOCHA /140 /2026
	BLAPL/12768/2026	VS	VS	J.M.F.C.,DASAPALLA(Nayagarh)
		STATE OF ODISHA		GR/0000555/2026
53	D-BLAPL/35999/2026	PRADIPTA KUMAR MALLICK	SURYAKANTA DWIBEDI	CUTTACK VIGILANCE /30 /2026
	BLAPL/12769/2026	VS	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack)
		STATE OF ODISHA(VIG.)		GR/0000025/2026
54	D-BLAPL/36282/2026	LOKESH @ LUKESH SINGH	SK. ZAFARULLA	SIMULIA /324 /2026
	BLAPL/12770/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001303/2026
55	D-BLAPL/36243/2026	RAMBILASH BAG	SATYA NARAYAN MISHRA 4	BODEN /279 /2026
	BLAPL/12771/2026	VS	VS	J.M.F.C.,BODEN(Nuapada)
		STATE OF ODISHA		CT/0000276/2026
56	D-BLAPL/36224/2026	BENUDHAR SAHU	BIJAYA KUMAR RAGADA	BOUDH /157 /2020
	BLAPL/12772/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000026/2020
57	D-BLAPL/36069/2026	RABI KHILA	HARI KRUSHNA PANIGRAHI	PAPERMETLA P.S. /43 /2026

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	BLAPL/12773/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000058/2026
58	D-BLAPL/34630/2026 BLAPL/12774/2026	HAREKRUSHNA MOHANTY @ MAHANTI @ HARI VS STATE OF ODISHA	SNEHASISH BEHERA VS	Maitri Vihar PS /353 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001854/2026
59	D-BLAPL/36111/2026 BLAPL/12775/2026	RAJANIKANTA PRADHAN VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /152 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000209/2026
60	D-BLAPL/31166/2026 BLAPL/12776/2026	PARESH CHAKRABARTY VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /472 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000052/2024
61	D-BLAPL/36132/2026 BLAPL/12777/2026	ALOK DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /123 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000138/2026
62	D-BLAPL/36305/2026 BLAPL/12778/2026	PRAKASH PATNIA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	CHARMAL /185 /2026 ADDL.SESSIONS JUDGE CUM SPL JUDC TR/0000029/2026
63	D-BLAPL/36112/2026 BLAPL/12779/2026	RASHMIRANJAN SWAIN @ RASMIRANJAN SWAIN @ RASHMI RANJAN SWAIN VS STATE OF ODISHA(VIG.)	KAUSTUVA MOHANTY VS	CUTTACK VIGILANCE /40 /2026 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000002/2026
64	D-BLAPL/36139/2026 BLAPL/12780/2026	CHAITANYA RANA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /283 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000200/2026
65	D-BLAPL/35790/2026 BLAPL/12781/2026	ARUN SAHU VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /416 /2026 J.M.F.C.,KANTAMAL(Baudh) CT/0000681/2026
66	D-BLAPL/36167/2026 BLAPL/12782/2026	PRASANNA KUMAR NAG VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001327/2026
67	D-BLAPL/30605/2026 BLAPL/12783/2026	SUBAL NATH VS STATE OF ODISHA	ARUNA NAYAK VS	ANGUL SADAR PS /576 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000070/2026
68	D-BLAPL/35319/2026 BLAPL/12784/2026	RANJAN KHEMUNDU VS	SURYAKANTA DASH VS	NCB BHUBANESWAR /5 /2026 SPECIAL JUDGE,KORAPUT(Koraput)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		UNION OF INDIA, (NCB)		TR/0000049/2026
69	D-BLAPL/35505/2026	GUPUN BHOI	AMULYA RATNA PANDA	GOCHHAPADA /194 /2025
	BLAPL/12785/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000113/2025
70	D-BLAPL/36198/2026	MITHUN BHAKTA	JAYAKRISHNA MOHAPATRA	BARIPADA SADAR /189 /2025
	BLAPL/12786/2026	VS	VS	2ND A.D.J., BARIPADA(Mayurbhanj)
		STATE OF ODISHA		ST/0000167/2025
71	D-BLAPL/36165/2026	JUBARAJ DEEP	BIKASH CHANDRA PARIJA	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/12787/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E
		STATE OF ODISHA		GR/0001327/2026
72	D-CMP/55703/2026	BIMBADHAR GHOSH	MOHAMMED RIAZ	/ /
	CMP/2085/2026	VS	VS	CIVIL JUDGE(JD),BASUDEVPUR(Bhadra
		PAKA BEWA		CS/0000046/2016
73	D-CMP/56705/2026	S. RAJA MAA	SURAJ MOHANTY	/ /
	CMP/2086/2026	VS	VS	CIVIL JUDGE (SD),CHATRAPUR(Ganjam
		N. MUTYALU REDDY		CS/0000055/2019
74	D-CMP/55798/2026	CHHABIRANI SAHU	SWARUP KUMAR PATNAIK	/ /
	CMP/2087/2026	VS	VS	ADDL CIVIL JUDGE(SD), BARIPADA(Ma
		NILAMANI MOHALA		IA/0000042/2022
75	D-CMP/52871/2026	BIPIN BIHARI MAHAKUR	AMIT PRASAD BOSE	/ /
	CMP/2088/2026	VS	VS	CIVIL JUDGE (SD),SONEPUR(Sonepur)
		AKRURA KARMI		CS/0000046/2008
76	D-CMP/54513/2026	M/S. G.R. INFRA PROJECTS LIMITED	SOUMIK SPANDAN TRIPATHY	/ /
	CMP/2089/2026	VS	VS	SR CIVIL JUDGE (COMMERCIAL COUR
		STATE OF ODISHA		EP/0000323/2024
77	D-CMP/55673/2026	SESHADEV SANBAD	SANTOSH KUMAR SAMANTARAY	/ /
	CMP/2090/2026	VS	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalp
		STATE OF ODISHA		CS/0000010/2024
78	D-CMP/55431/2026	PADMALOCHAN DAS	SUKANTA KUMAR NAYAK	/ /
	CMP/2091/2026	VS	VS	CIVIL JUDGE (SD),NILAGIRI(Baleshwar)
		PURNA CHANDRA DAS		Fd/0000169/2021
79	D-CMP/54042/2026	SAIMATYA BASANTI GIRI @ BASANTI GIRI	AMIT PRASAD BOSE	/ /
	CMP/2092/2026	VS	VS	CIVIL JUDGE (SD),BALASORE(Baleshwa
		DIBYANSHU GIRI		CS/0000899/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/56607/2026	DEBIDUTTA SETHI	HARIPAD MOHANTY	/ /
	CMP/2093/2026	VS	VS	DISTRICT & SESSIONS JUDGE,CUTTAC
		SUKANTI SETHI		Fao/0000079/2026
81	D-CMP/51973/2026	S. SUJIT KUMAR PRUSTY	MADHUSUDAN SETHI	/ /
	CMP/2094/2026	VS	VS	JUDGE FAMILY COURT,GANJAM(Ganja
		D. ALIBHA PATRO		CP/0000340/2023
82	D-CMP/52782/2026	RAMAKANTA NAYAK	MADHUSUDAN SETHI	/ /
	CMP/2095/2026	VS	VS	JUDGE FAMILY COURT,GANJAM(Ganja
		KHUSI NAYAK		CP/0000277/2026
83	D-CONTC/56510/2026	MANAGING COMMITTEE OF MADHU MAHESWAR BUDHIA HIGH SCHOOL, KAMARDA	ADV.	/ /
	CONTC/8189/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
84	D-CONTC/55307/2026	SURESH SAHU	ADV	/ /
	CONTC/8190/2026	VS	VS	()
		DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AMD MASS EDUCATION DEPTT.		//
85	D-CONTC/56511/2026	MANAGING COMMITTEE OF BHIMA BHOI JANMA GRAM HIGH SCHOOL, SUBARNAPUR	ADV.	/ /
	CONTC/8191/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
86	D-CONTC/55947/2026	MANORANJAN PATRA	ADV.	/ /
	CONTC/8192/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
87	D-CONTC/56453/2026	GEETANJALI SAHOO	ADV.	/ /
	CONTC/8193/2026	VS	VS	()
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//
88	D-CONTC/56443/2026	DAITARI SAHU @ DAITARI SAHOO	ADV	/ /
	CONTC/8194/2026	VS	VS	()
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
89	D-CONTC/56464/2026	MANAGING COMMITTEE OF GOPINATH HIGH SCHOOL, BARTINI	JYOTI RANJAN KHUNTIA	/ /
	CONTC/8195/2026	VS	VS	()
		DR. N. THIRUMALA NAIK, I.A.S		//
90	D-CONTC/56485/2026	GANGADHAR MAHARANA	ADV.	/ /
	CONTC/8196/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
91	D-CONTC/56490/2026	GOURA PADA RAY	ADV.	/ /

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	CONTC/8197/2026	VS	VS	()
		SHUBHA SARMA, PRINCIPAL SECY., DEPT. OF WATER RESOURCES DEPT., KHURDA		//
92	D-CONTC/56470/2026	MANAGING COMMITTEE OF KHANDABANDHA HIGH SCHOOL, MAYURBHANJ	ADV.	/ /
	CONTC/8198/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, I.A.S		//
93	D-CONTC/56497/2026	SANATAN NAYAK	ADV.	/ /
	CONTC/8199/2026	VS	VS	()
		SHUBHA SARMA,IAS		//
94	D-CONTC/47792/2026	ODISHA MECHANDISE PRIVATE LTD., KALINGA VIHAR, BHUBANESWAR	PRIYANKA BEHERA	/ /
	CONTC/8200/2026	VS	VS	()
		SUJIT KUMAR RATH, EXECUTIVE ENGINEER, TPNODL, KEONJHAR		//
95	D-CONTC/56501/2026	DAMAYANTI PANI	ADV.	/ /
	CONTC/8201/2026	VS	VS	()
		SUBHA SARMA,IAS		//
96	D-CONTC/51581/2026	CHITTA RANJAN MISHRA	ADV	/ /
	CONTC/8202/2026	VS	VS	()
		CHANCHAL RANA, IAS,VICE CHAIRMAN,BHUBANESWAR DEVELOPMENT		//
97	D-CONTC/54586/2026	PARBATI SAHOO	ADV.	/ /
	CONTC/8203/2026	VS	VS	()
		DATTATRAYA BHAUSAHEB SHINDE, IAS, COLLECTOR CUTTACK		//
98	D-CONTC/56505/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL , NIMNA	ADV.	/ /
	CONTC/8204/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
99	D-CONTC/56473/2026	ARUN KUMAR SWAIN	ADV.	/ /
	CONTC/8205/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
100	D-CONTC/56506/2026	MANAGING COMMITTEE OF NARASINGHA HIGH SCHOOL, ASURAMUNDA, BALANGIR	ADV.	/ /
	CONTC/8206/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
101	D-CONTC/56477/2026	HAREKRUSHNA SAMAL	ADV.	/ /
	CONTC/8207/2026	VS	VS	()
		SHUBHA SARMA, IAS,WATER RESOURCES DEPARTMENT		//
102	D-CONTC/56077/2026	SUNIL KUMAR OJHA	ADV	/ /
	CONTC/8208/2026	VS	VS	()

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		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
103	D-CONTC/56482/2026	RATNAKAR CHHOTRAY	ADV.	/ /
	CONTC/8209/2026	VS	VS	()
		SHUBHA SARMA, IAS,WATER RESOURCES DEPARTMENT		//
104	D-CONTC/33494/2026	SURESH CHANDRA SARANGI	SANTOSH KUMAR NANDA	/ /
	CONTC/8210/2026	VS	VS	()
		BISWANATH TAREI, OES-I, DIST. EDUCATION OFFICER, KHORDHA		//
105	D-CONTC/54615/2026	LAXMAN BHOI	BIJAY KUMAR MOHANTY	/ /
	CONTC/8211/2026	VS	VS	()
		RANJAN KUMAR PRADHAN, I.I.C. GOVINDPUR P.S., CUTTACK		//
106	D-CONTC/56580/2026	NIRMAL CHANDRA PANI	ADV.	/ /
	CONTC/8212/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS		//
107	D-CONTC/56591/2026	AKSHAYA KUMAR PANDA	ADV.	/ /
	CONTC/8213/2026	VS	VS	()
		ER.BHAGABAN CHARAN DAS, ADDL. CHIEF ENGINEER, RENGALI HEAD WORKS CIRCLE		//
108	D-CONTC/53483/2026	CHINMAYA PUROHIT	TAPAN MISHRA	/ /
	CONTC/8214/2026	VS	VS	()
		THE REGIONAL MANAGER, THE ORIENTAL INSURANCE CO.LTD., KHORDA		//
109	D-CONTC/56392/2026	BHIM CHARAN TUDU	ADV	/ /
	CONTC/8215/2026	VS	VS	()
		GIRISH S.N, SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA		//
110	D-CONTC/56394/2026	KAMAL LOCHAN RAJ	ADV	/ /
	CONTC/8216/2026	VS	VS	()
		GIRISH S.N, SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA		//
111	D-CONTC/56438/2026	NIRANJAN PANDA	ADV	/ /
	CONTC/8217/2026	VS	VS	()
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
112	D-CONTC/56439/2026	ANANTA CHARANA PALEI	ADV	/ /
	CONTC/8218/2026	VS	VS	()
		SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPT		//
113	D-CONTC/56398/2026	DILLIP KUMAR MOHANTA	ADV	/ /
	CONTC/8219/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS		//

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114	D-CONTC/56402/2026	SIBARAM NAYAK	ADV	/ /
	CONTC/8220/2026	VS	VS	()
		PRATIBHA DORA, REGISTRAR ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
115	D-CONTC/56400/2026	DILLIP KUMAR MOHANTA	ADV	/ /
	CONTC/8221/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS		//
116	D-CONTC/56415/2026	JAGANNATH NAYAK	ADV	/ /
	CONTC/8222/2026	VS	VS	()
		DR. BISWAMBAR BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA		//
117	D-CONTC/56436/2026	NARAHARI PARIDA	ADV	/ /
	CONTC/8223/2026	VS	VS	()
		SHUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
118	D-CONTC/56409/2026	MANOJ KUMAR PADHI	ADV	/ /
	CONTC/8224/2026	VS	VS	()
		DR. UMAKANTA SAHU CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM		//
119	D-CONTC/56418/2026	SIBASISH DAS	ADV	/ /
	CONTC/8225/2026	VS	VS	()
		DR. BISWAMBAR BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA		//
120	D-CONTC/56410/2026	SANTOSH KUMAR PATRA	ADV	/ /
	CONTC/8226/2026	VS	VS	()
		DR. BISWAMBAR BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA		//
121	D-CONTC/56437/2026	CHAKRADHAR PARIDA	ADV	/ /
	CONTC/8227/2026	VS	VS	()
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
122	D-CONTC/56412/2026	HARINATH BUNGA	ADV	/ /
	CONTC/8228/2026	VS	VS	()
		DR. BISWAMBAR BEHERA,CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA		//
123	D-CONTC/56555/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, PARALSINGA, KALAHANDI	ADV.	/ /
	CONTC/8229/2026	VS	VS	()
		N.S.THIRAMALA NAYAK, IAS		//
124	D-CONTC/10013/2026	AVAYA KUMAR PARIDA	ADV.	/ /
	CONTC/8230/2026	VS	VS	()
		SATYAPRIYA DAS, C.M./ AUTHORIZED OFFICER, UNION BANK OF INDIA, JAJPUR		//
125	D-CONTC/56568/2026	CHAKRADHAR BARIK	PRADEEP KUMAR DAS	/ /

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	CONTC/8231/2026	VS	VS	()
		GUHA POONAM TAPAS KUMAR, I.A.S.		//
126	D-CRLA/33507/2026	LAXMAN TARAI	MADHUSUDAN SETHI	BADABAZAR /122 /2021
	CRLA/1120/2026	VS	VS	3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP
		STATE OF ODISHA		ST/0000122/2021
127	D-CRLA/35573/2026	SANDEEP KUMAR DASH @ CHINTU	BHABANI SANKAR MISHRA	BARI RAMCHANDRAPUR /205 /2025
	CRLA/1121/2026	VS	VS	AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur)
		STATE OF ODISHA		Spl/0000033/2025
128	D-CRLMA/36208/2026	A.S.SINDHU @ SINDHU A.S.	NIRAJ KUMAR SETHI	JHIRPANI P.S. /59 /2025
	CRLMA/149/2026	VS	VS	ADDL.C.J.M.,ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0000666/2025
129	D-CRLMC/31555/2026	SUMITRA PADHI	ABHILASH MISHRA	/ /0
	CRLMC/4404/2026	VS	VS	J.M.F.C.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		CMC/0000112/2026
130	D-CRLMC/35917/2026	LIPU @ SUBHANKAR PAHADASINGH	AMLAN SHAKTI PAUL	KHURDA SADAR /184 /2026
	CRLMC/4405/2026	VS	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
		STATE OF ODISHA		TR/0000078/2026
131	D-CRLMC/36192/2026	SUMATI PRADHAN	ANIRUDHA DAS	ANGUL SADAR PS /979 /2022
	CRLMC/4406/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
		STATE OF ODISHA		GR/0001877/2022
132	D-CRLMC/36110/2026	CHENGA @ LIPU SAHOO	PRIYA RANJAN SINGH	DHENKANAL SADAR /937 /2025
	CRLMC/4407/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAI
		STATE OF ODISHA		GR/0001708/2025
133	D-CRLMC/36046/2026	GANGADHAR SAHU	BASUDEV PUJARI	BALLIGUDA /117 /2016
	CRLMC/4408/2026	VS	VS	S.D.J.M.,BALLIGUDA(Kandhamal)
		STATE OF ODISHA		ICC/0000007/2025
134	D-CRLMC/36267/2026	VARALAKSHMI @ VARALAKSHMI TALURU	AMULYA RATNA PANDA	BHADRAK RURAL /418 /2024
	CRLMC/4409/2026	VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0001627/2024
135	D-CRLMC/36083/2026	SARAT MOHANTY @ SARAT KUMAR MOHANTY	DEEPRAJ SAHOO	TIGIRIA /61 /1999
	CRLMC/4410/2026	VS	VS	J.M.F.C.,TIGIRIA(Cuttack)
		STATE OF ODISHA		CT/0000210/1999
136	D-CRLMC/35551/2026	RINKU @ AVIK S. NAYAK @ AVIK SATRUGHNA NAYAK (RICKY)	TUSAR KUMAR MISHRA	LAXMISAGAR P.S. /236 /2018
	CRLMC/4411/2026	VS	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha)

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		STATE OF ODISHA		CT/0004538/2018
137	D-CRLMC/36203/2026	ASHA ANKITA MOHANTY	PRAMOD KUMAR JENA	CYBER CRIME AND E.O, BALASORE /48
	CRLMC/4412/2026	VS	VS	J.M.F.C.,BALASORE(CITY)(Baleshwar)
		STATE OF ODISHA		CT/0000769/2024
138	D-CRLMC/36240/2026	SIVA @ SHIBA SUNDAR DAS	SATYA NARAYAN MISHRA 4	BASUDEVPUR /150 /2011
	CRLMC/4413/2026	VS	VS	J.M.F.C.,BASUDEVPUR(Bhadrak)
		STATE OF ODISHA		GR/0000217/2011
139	D-CRLMC/36325/2026	SAMBHU BAGAL	JAJATI KESHARI KHUNTIA	BALASORE TOWN /7 /2011
	CRLMC/4414/2026	VS	VS	A.D.J.,BALASORE(Baleshwar)
		STATE OF ODISHA		ST/0000010/2013
140	D-CRLMC/36158/2026	SANTANU KUMAR DASH	JASHOBANTA DASH	BONAI /73 /2023
	CRLMC/4415/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda
		STATE OF ODISHA		GR/0000277/2023
141	D-CRLMC/35870/2026	ANKIT PATTANAYAK	SAHASRANSU SOURAV	BOLANGIR TOWN /255 /2020
	CRLMC/4416/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B
		STATE OF ODISHA		GR/0000773/2020
142	D-CRLMC/34699/2026	BAPI @ PRIYARANJAN BALIARSINGH	MANAS KUMAR CHAND	JATNI P.S. /201 /2020
	CRLMC/4417/2026	VS	VS	J.M.F.C.,JATNI(Khordha)
		STATE OF ODISHA		GR/0000223/2020
143	D-CRLMC/35402/2026	BILASHINI SATAPATHY	DEBA PRASAD MISHRA	SEA BEACH /278 /2025
	CRLMC/4418/2026	VS	VS	1ST A.D.J., PURI(Puri)
		STATE OF ODISHA		CRREV/0000005/2026
144	D-CRLMC/35898/2026	BISHAL PRASAD	SOUMYA RANJAN DAS	BELPAHAR /91 /2023
	CRLMC/4419/2026	VS	VS	J.M.F.C.,JHARSUGUDA(Jharsuguda)
		STATE OF ODISHA		CT/0000380/2023
145	D-CRLMC/36259/2026	BENUDHAR PRADHAN	DEVASHIS PANDA	/ /0
	CRLMC/4420/2026	VS	VS	EXECUTIVE MAGISTRATE, BHAPUR(Na
		STATE OF ODISHA		CMC/0000063/2026
146	D-CRLMC/33583/2026	JADABA JENA	BHABANI SAMAL	/ /
	CRLMC/4421/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAM
		STATE OF ODISHA		CRREV/0000002/2026
147	D-CRLMC/34872/2026	BENUDHAR DALEI	JUDHISTHIR SAHOO	VIGILANCE PS (BERHAMPUR) /3 /2024
	CRLMC/4422/2026	VS	VS	SPECIAL JUDGE (VIG),BERHAMPUR(Ga
		STATE OF ODISHA(VIG.)		GR/0000003/2024

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148	D-CRLMC/36015/2026	AMEEYA PRASAD RAY @ AMIYA PRASAD RAY	RAJENDRA NARAYAN ROUT	JAJPUR TOWN /321 /2024
	CRLMC/4423/2026	VS	VS	S.D.J.M.,JAJPUR(Jajapur)
		STATE OF ODISHA		CT/0002114/2024
149	D-CRLMC/36297/2026	SABITA ROUT	DURGA PRASAD PATTANAIK	KEONJHAR TOWN /57 /2026
	CRLMC/4424/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
		STATE OF ODISHA		GR/0000088/2026
150	D-CRLMC/36269/2026	UMAKANTA NAYAK	DEVASHIS PANDA	BHANDARIPOKHARI /2 /2025
	CRLMC/4425/2026	VS	VS	J.M.F.C. II BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0000002/2025
151	D-CRLMC/36221/2026	PRAKASH KUMAR SAHU	AJAYA KUMAR NAYAK	/ /0
	CRLMC/4426/2026	VS	VS	S.D.J.M.,BALASORE(Baleshwar)
		STATE OF ODISHA		ICC/0000476/2016
152	D-CRLMC/36336/2026	ASHOK NANDA	SAMBIT PANIGRAHI	CYBER CRIME AND ECO. OFFENCE, CU
	CRLMC/4427/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000072/2025
153	D-CRLMC/36373/2026	MALABAR GOLD AND DAIMONDS LTD.	TRILOCHAN NANDA	CYBER CRIME AND ECONOMIC OFFEN
	CRLMC/4428/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
		STATE OF ODISHA		CMC/0000153/2026
154	D-CRLMP/35667/2026	GADADHAR DAS	PUSPAMITRA MOHAPATRA	PAHALA /191 /2026
	CRLMP/2083/2026	VS	VS	()
		STATE OF ODISHA		//
155	D-CRLMP/35423/2026	SARBESWAR MOHANTY	RAJIB RATH	/ /0
	CRLMP/2084/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		2(B)CC/0000011/2026
156	D-CRLMP/36143/2026	CHANDRAKANTI DALAI	BISWAJIT PASAYAT	/ /0
	CRLMP/2085/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-CRLMP/35972/2026	JAGANNATH SINGH	SUBHRANSU BHUSAN MOHANTY	KHARABEL NAGAR P.S. /246 /2025
	CRLMP/2086/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-CRLMP/36079/2026	HALIMA BIBI	ARUN KUMAR BEHERA	/ /0
	CRLMP/2087/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-CRLMP/36216/2026	AKSHAYA MAJHI	ANIRUDHA DAS	JARAPADA /508 /2026

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	CRLMP/2088/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-CRLMP/36278/2026	KABYA PRIYADARSHINI DHAL	KAUSHIK DAS	MAHILA P.S.(BBSR) /111 /2026
	CRLMP/2089/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-CRLMP/35544/2026	SANJIT KUMAR PANDA	ABHAS MOHANTY	/ /0
	CRLMP/2090/2026	VS	VS	J.M.F.C.,NIMAPARA(Puri)
		STATE OF ODISHA		ICC/0000192/2023
162	D-CRLMP/36140/2026	RAMA CHANDRA SAMAL	BIJAYA KUMAR SAHOO	SARANAKUL /245 /2026
	CRLMP/2091/2026	VS	VS	()
		DIRECTOR GENERAL OF POLICE, CUTTACK		//
163	D-CRLREV/36312/2026	RAMPADA MANNA	SOUMYA RANJAN DAS	/ /0
	CRLREV/873/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC, MORADA
		STATE OF ODISHA		CMC/0000055/2026
164	D-EXP/8958/2026	KABITA DASH	DEEPAK KUMAR MOHAPATRA	/ /
	EXP/185/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-FAO/56024/2026	SAIDA BEGUM	AMBUJA BANDHU PARIDA	/ /
	FAO/1077/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0000031/2024
166	D-MACA/52171/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO LTD.	AMIT KUMAR NATH	/ /
	MACA/1110/2026	VS	VS	1ST M.A.C.T.,KEONJHAR(Kendujhar)
		SAROJINI ROUT		Mac/0000066/2024
167	D-MACA/54653/2026	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BBSR	RIMJHIMBALA PATI	/ /
	MACA/1111/2026	VS	VS	5TH M.A.C.T.,PURI(Puri)
		PAGAL BEHERA		Mac/0000212/2024
168	D-MACA/25029/2026	D.M., UNITED INDIA INSURANCE CO.LTD., SUNDARGARH	PRASANTA KUMAR MAHALI	/ /
	MACA/1112/2026	VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
		SABITA PARIDA		Mac/0000205/2019
169	D-MACA/51120/2026	SURAJ PRAKASH PANDA	HEMANT KUMAR MUND	/ /
	MACA/1113/2026	VS	VS	2ND M.A.C.T.(SD),BERHAMPUR(Ganjam
		SURESH CHANDRA MOHARANA		Mac/0000040/2023
170	D-MACA/51058/2026	HDFC ERGO GENERAL INSURANCE CO.LTD., BALANGIR	ADAM ALI KHAN	/ /
	MACA/1114/2026	VS	VS	1ST M.A.C.T.,BALANGIR(Balangir)

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		ABADHUT KARMI		Mac/0000107/2023
171	D-MATA/49871/2026	PRAGNYAMAYEE SATHPATHY	SUKANTA KUMAR NAYAK	/ /
	MATA/373/2026	VS	VS	JUDGE FAMILY COURT,GANJAM(Ganja
		ARUN KUMAR BHATTA		CP/0000038/2021
172	D-RPFAM/56272/2026	KRISHNA CHANDRA SETHI	MAHES DAS	/ /
	RPFAM/325/2026	VS	VS	JUDGE FAMILY COURT,GANJAM(Ganja
		BIJAYALAXMI BEHERA		Crp/0000004/2024
173	D-RPFAM/46728/2026	KAUSTAV DAS@CHANDAN	ANUP UDAYA SENAPATI	/ /
	RPFAM/326/2026	VS	VS	JUDGE FAMILY COURT-II,BHUBANESW
		ROJALIN SAMAL@PUJA		CP/0000989/2019
174	D-RSA/54627/2026	NIRUPAMA TRIPATHY	SUSHANT KUMAR PRADHAN 3	/ /
	RSA/613/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BOUDH(
		INDUMATI MISHRA		RFA/0000014/2022
175	D-RSA/47618/2026	BAIRAGA SAHU	PRASANNA KUMAR MOHANTY	/ /
	RSA/614/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		SIBA SAHU		RFA/0000007/2026
176	D-RSA/28144/2026	DALIMBA MAHANAND	JNYANANANDA PANDA	/ /
	RSA/615/2026	VS	VS	A.D.J.,DHARAMGARH(Kalahandi)
		BANABIHARI MAHANAND		RFA/0000018/2024
177	D-RVWPET/55139/2026	TAPAS RANJAN GUMANSINGH	BISWABIHARI MOHANTY	/ /
	RVWPET/257/2026	VS	VS	()
		SUBRAT KUMAR DAS		//
178	D-RVWPET/56450/2026	DHARITREE ENTERPRISES,KALAHANDI	ADV.	/ /
	RVWPET/258/2026	VS	VS	()
		ODISHA STATE WAREHOUSING CORPORATION (OSWC),KHURDA		//
179	D-TRP(C)/56666/2026	MONALISHA MOHANTY	SUNIL KUMAR PANDA	/ /
	TRP(C)/384/2026	VS	VS	JUDGE, FAMILY COURT, SAMBALPUR(
		SURYAKANTA DAS		CP/0000162/2026
180	D-WA/54544/2026	KALANDI DAS	SANJIB MOHANTY	/ /
	WA/1601/2026	VS	VS	()
		THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
181	D-WA/51033/2026	SAROJAKANTA MAHAPATRA	SWAPNA KUMAR OJHA	/ /
	WA/1602/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/55651/2026	PRAHALLAD SWAIN	ADYASIDHI MISHRA	/ /
	WA/1603/2026	VS	VS	()
		UNION OF INDIA		//
183	D-WA/56649/2026	SANJEEB ROUT	BIPLABA P.B. BAHALI	/ /
	WA/1604/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WA/56712/2026	PRABHAT KUMAR MALLICK	BIPLABA P.B. BAHALI	/ /
	WA/1605/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WA/56658/2026	GANESHWAR BAG	BIPLABA P.B. BAHALI	/ /
	WA/1606/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WA/54352/2026	TRILOCHAN MOHANTY	SANJIB MOHANTY	/ /
	WA/1607/2026	VS	VS	()
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
187	D-WA/54396/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	/ /
	WA/1608/2026	VS	VS	()
		SUSANTA KUMAR ROUT		//
188	D-WA/56700/2026	SWARUP KUMAR DAS	BIPLABA P.B. BAHALI	/ /
	WA/1609/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WA/54357/2026	SAURI BARIK	SANJIB MOHANTY	/ /
	WA/1610/2026	VS	VS	()
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
190	D-WA/56725/2026	JYOTIRMAYEE DAS	BIPLABA P.B. BAHALI	/ /
	WA/1611/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WA/56668/2026	NARENDRA PRADHAN	BIPLABA P.B. BAHALI	/ /
	WA/1612/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WA/56688/2026	DUSMANTA BEHERA	BIPLABA P.B. BAHALI	/ /
	WA/1613/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WA/54395/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1614/2026	VS	VS	()
		SAROJ KUMAR MAHAPATRA		//
194	D-WA/56673/2026	LIPSA PRADHAN	ADV.	/ /
	WA/1615/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WA/54361/2026	KULDEEP HATI	SANJIB MOHANTY	/ /
	WA/1616/2026	VS	VS	()
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
196	D-WA/56664/2026	SUBHRAJEET SWAIN	ADV.	/ /
	WA/1617/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/55557/2026	MANOJ KUMAR JENA	SATYABRATA JENA	/ /
	WP(C)/39357/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/56608/2026	BENUDHAR SAHOO	SALYADU ANIL KUMAR DORA	/ /
	WP(C)/39358/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/56872/2026	PRATAP KUMAR MOHAPATRA	SRINIVAS MOHANTY	/ /
	WP(C)/39359/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/55901/2026	RABI GOLARI	CHITTA RANJAN LENKA	/ /
	WP(C)/39360/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/55086/2026	SUBHASISH CHAKRABARTY	SAROJA KANTA SAMAL	/ /
	WP(C)/39361/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/56040/2026	BHASKAR MOHAPATRA	SIVA SANKAR CHAINI	/ /
	WP(C)/39362/2026	VS	VS	()
		SUB COLLECTOR , BHADRAK		//
203	D-WP(C)/56612/2026	MANORANJAN KHAMARI	JIBAN RANJAN DASH	/ /
	WP(C)/39363/2026	VS	VS	()
		COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK		//
204	D-WP(C)/56960/2026	DIPAK KUMAR SAHOO	RAMAKANTA SARANGI	/ /
	WP(C)/39364/2026	VS	VS	()

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		UNION OF INDIA		//
205	D-WP(C)/55106/2026	JYOTIRMAY DAGAR	SAROJA KANTA SAMAL	/ /
	WP(C)/39365/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/56042/2026	SNEHALATA KANHAR	KRISHNA CHANDRA SAHU	/ /
	WP(C)/39366/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/56058/2026	RUKMANI BAL	RANJIT MOHANTY	/ /
	WP(C)/39367/2026	VS	VS	()
		UNION BANK OF INDIA		//
208	D-WP(C)/56044/2026	SUBHAM KUMAR MAHAPATRA	GOKULANANDA SAHU	/ /
	WP(C)/39368/2026	VS	VS	()
		THE CONTROLLER OF EXAMINATION, CBSE		//
209	D-WP(C)/55987/2026	BASANT KUMAR PARIDA	KARUNAKAR RATH	/ /
	WP(C)/39369/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/56633/2026	RABINDRA BARIK	RAJKISHORE SWAIN	/ /
	WP(C)/39370/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/55990/2026	RADHANATH SUNDARAY	PRAKASH KUMAR MISHRA	/ /
	WP(C)/39371/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/56128/2026	SUSHANTA KUMAR BHAISAL	PANKAJ KHANDELWAL	/ /
	WP(C)/39372/2026	VS	VS	()
		COMMISSIONER OF CT AND GST, ODISHA, COMMISSIONERATE OF CT AND GST, CUTTACK		//
213	D-WP(C)/55671/2026	EPSHIBA SELF HELP GROUPS (SHGS)	BIJAYA KUMAR PARIDA 2	/ /
	WP(C)/39373/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/56364/2026	KISHORI SAHOO	SANJIB MOHANTY	/ /
	WP(C)/39374/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/56695/2026	GANESH PRASAD NAYAK	RASMITA SWAIN	/ /
	WP(C)/39375/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/56009/2026	SK.AHEMAD	SUBASH CHANDRA PUSPALAKA	/ /
	WP(C)/39376/2026	VS	VS	()
		THE AUTHORIZED OFFICER, HDFC BANK, BHUBANESWAR		//
217	D-WP(C)/56493/2026	SABITA BEHERA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/39377/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/55750/2026	NETRANANDA PRADHAN	PRASANTA KUMAR NANDA	/ /
	WP(C)/39378/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/55580/2026	RUBINGA MALIK	ANIRUDHA DAS	/ /
	WP(C)/39379/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/55664/2026	BIPIN BIHARI MISHRA	SADASIVA PATRA (1)	/ /
	WP(C)/39380/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/55590/2026	BHASKAR MALIK	ANIRUDHA DAS	/ /
	WP(C)/39381/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/55372/2026	G.SURYA RAO	DURGA PRASAD PANIGRAHI	/ /
	WP(C)/39382/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/55585/2026	KAPELA MALIK	ANIRUDHA DAS	/ /
	WP(C)/39383/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/55667/2026	BIJULI BEHERA	SADASIVA PATRA (1)	/ /
	WP(C)/39384/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/56011/2026	M/S.SATYASAI CONSTRUCTION, JAJPUR	KISHORE KUMAR JENA	/ /
	WP(C)/39385/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/56067/2026	DEBACHARAN NAG	SUDHANSHU SEKHAR PRATAP	/ /
	WP(C)/39386/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/55772/2026	MAHESWAR PASA	MANAS PATI	/ /

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	WP(C)/39387/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/55931/2026	DEBENDRA SAHU	ANKANN PANDA	/ /
	WP(C)/39388/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/47720/2026	AMITA CHAND	DIPTI RANJAN BHOKTA	/ /
	WP(C)/39389/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/41247/2026	SCHOOL MANAGING COMMITTEE (SMC), GOVT U.G.M.E. SCHOOL, PATIA	ASUTOSH ROUT	/ /
	WP(C)/39390/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/56070/2026	DHIRANJAN PATRA	SUDHANSHU SEKHAR PRATAP	/ /
	WP(C)/39391/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/56161/2026	SABITA BISWAL	DEEPAK RANJAN SUNDARAY	/ /
	WP(C)/39392/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/55484/2026	RAMARANI BEHERA @ RAMA DEI	ALOK KUMAR DAS	/ /
	WP(C)/39393/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/54720/2026	LATIKA PARIDA	JAGANNATH KAMILA	/ /
	WP(C)/39394/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/48002/2026	PRADYUMNA KUMAR ROUT	DEEPAK KUMAR MOHAPATRA	/ /
	WP(C)/39395/2026	VS	VS	()
		RESERVE BANK OF INDIA, BBSR		//
236	D-WP(C)/55777/2026	BANAPRAVA PARIDA	SUBHENDU KUMAR DAS	/ /
	WP(C)/39396/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/56188/2026	PRAJNA PRIYADARSHINI SWAIN	SUBHADUTTA ROUTRAY	/ /
	WP(C)/39397/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/55493/2026	BIVEKANANDA NAYAK	SASWATI MOHAPATRA	/ /
	WP(C)/39398/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		MANAGEMENT OF M/S.ODISHA SMALL INDUSTRIES CORPORATION LTD, CUTTACK		//
239	D-WP(C)/55051/2026	JANNI ARUNA KUMARI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39399/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/56804/2026	JAGANNATH BEHERA	MANAS RANJAN PRADHAN	/ /
	WP(C)/39400/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/56526/2026	BRAHMANANDA DASH	JAGANNATH MAHARANA	/ /
	WP(C)/39401/2026	VS	VS	()
		SUPERINTENDENT CT AND GST CHOUDWAR RANGE		//
242	D-WP(C)/56427/2026	NITU MAHANANDA	DIPTI REKHA NANDA	/ /
	WP(C)/39402/2026	VS	VS	()
		COLLECTOR, JHARSUGUDA		//
243	D-WP(C)/55796/2026	TUMUKA MALIK	ANIRUDHA DAS	/ /
	WP(C)/39403/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/55332/2026	SASHIDHAR MOHANTA	SANDEEP RAJ PANDA	/ /
	WP(C)/39404/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/55362/2026	BHAGABAN MAJHI	ANIRUDHA DAS	/ /
	WP(C)/39405/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/55623/2026	BIKRAM MOHAPATRA	AMIT PRASAD BOSE	/ /
	WP(C)/39406/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/56021/2026	B. SANTOSH KUMAR	DHANANJAYA MUND	/ /
	WP(C)/39407/2026	VS	VS	()
		PUNJAB NATIONAL BANK		//
248	D-WP(C)/55363/2026	ABHAYANANDA BEHERA	SAROJA KANTA SAMAL	/ /
	WP(C)/39408/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/50146/2026	SMITARANI SATAPATHY	RAMDAS ACHARY	/ /
	WP(C)/39409/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/56529/2026	SUBHASHREE BEHERA	GYANA RANJAN SETHI	/ /
	WP(C)/39410/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/56991/2026	KALPATARU NANDA	ARIJEET MISHRA	/ /
	WP(C)/39411/2026	VS	VS	()
		THE COLLECTOR, KENDRAPARA		//
252	D-WP(C)/56138/2026	MAUSUMI SAMANTARAY	BIJAYA KUMAR PARIDA 2	/ /
	WP(C)/39412/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/56748/2026	AMIT KUMAR	BISWABIHARI MOHANTY	/ /
	WP(C)/39413/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/55342/2026	MASA MALIK	ANIRUDHA DAS	/ /
	WP(C)/39414/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/56266/2026	JITENDRA KUMAR SAHOO	KISHORE KUMAR JENA	/ /
	WP(C)/39415/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-WP(C)/56530/2026	DHIRENDRA SAHOO	NALINI KANTA DASH	/ /
	WP(C)/39416/2026	VS	VS	()
		CHIEF MANAGER AND AUTHORISED OFFICER, BANK OF INDIA, BBSR SME BRANCH		//
257	D-WP(C)/56276/2026	JALADHAR DEO	ARJUNA CHARANA BEHERA	/ /
	WP(C)/39417/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/56353/2026	BIJAY KUMAR PRUSTY	AKHAND	/ /
	WP(C)/39418/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/56135/2026	DINESH AGARWAL	AVIJIT PATNAIK	/ /
	WP(C)/39419/2026	VS	VS	()
		ICICI BANK LTD		//
260	D-WP(C)/56645/2026	SUNIL KUMAR PATRO	SACHIN KUMAR SAHU	/ /
	WP(C)/39420/2026	VS	VS	()
		COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR		//
261	D-WP(C)/55652/2026	DILLIP KISAN	SAROJA KANTA SAMAL	/ /

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	WP(C)/39421/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/56224/2026	AGARWAL COAL CORPORATION PVT LTD, KENDRAPADA	ALOK KUMAR MOHAPATRA	/ /
	WP(C)/39422/2026	VS	VS	()
		COMMISSIONER OF CUSTOMS, BHUBANESWAR		//
263	D-WP(C)/55110/2026	SAMARDEEP PRADHAN	SAROJA KANTA SAMAL	/ /
	WP(C)/39423/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/49902/2026	PADMA CHARAN MOHAPATRA	JAYASHREE BISWAL	/ /
	WP(C)/39424/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/56212/2026	SUPERINTENDING ENGINEER SALANDI CANAL DIVISION, BHADRAK	PRABIR KUMAR RAY,A.G.A	/ /
	WP(C)/39425/2026	VS	VS	()
		SURENDRA KUMAR MOHAPATRA		//
266	D-WP(C)/56298/2026	BANITA NAYAK	PITAMBAR PANDA	/ /
	WP(C)/39426/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/55725/2026	DILIP KUMAR DASH	LOKESH GOURAV MOHARANA	/ /
	WP(C)/39427/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/56933/2026	PUJA BENIA	PRAVASH CHANDRA JENA	/ /
	WP(C)/39428/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/43255/2026	PRATAP KUMAR BEHERA	ASHOK KUMAR SARANGI	/ /
	WP(C)/39429/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/55503/2026	DIBYA JYOTI BEHERA	DR. BINODA KUMAR MISHRA	/ /
	WP(C)/39430/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/55357/2026	NETU MALIK	ANIRUDHA DAS	/ /
	WP(C)/39431/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/50995/2026	CHAMPA MOHARANA	BHUBANESWAR DASH	/ /
	WP(C)/39432/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-WP(C)/55594/2026	PITAMBER MALLIK	BIBEKANANDA UDGATA	/ /
	WP(C)/39433/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/56609/2026	SILARANI BEHERA	SRIKAR KUMAR RATH	/ /
	WP(C)/39434/2026	VS	VS	()
		UNION OF INDIA		//
275	D-WP(C)/55603/2026	UMARANI MALLIK	BIBEKANANDA UDGATA	/ /
	WP(C)/39435/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/52497/2026	DINESH PRASAD SAHU	ARUN KUMAR PATRA	/ /
	WP(C)/39436/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/54600/2026	AKSHAYA KUMAR DAS	DILLIP KUMAR SAHOO	/ /
	WP(C)/39437/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/56038/2026	AMIYA KUMAR BEHERA	SATYAJIT SAMAL	/ /
	WP(C)/39438/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/56071/2026	MAKULA MALIK	ANIRUDHA DAS	/ /
	WP(C)/39439/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/56985/2026	NIHARIKA MOHAPATRA	DEBAKANTA MOHANTY	/ /
	WP(C)/39440/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/56619/2026	SANJEEV KUMAR PRADHAN	SURYASNATA MOHAPATRA	/ /
	WP(C)/39441/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/56065/2026	PETENGA MALIK	ANIRUDHA DAS	/ /
	WP(C)/39442/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/56125/2026	HARISHCHANDRA PADHI	BIBHUTI BHUSAN SWAIN	/ /
	WP(C)/39443/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/56162/2026	RONAK RANJAN RATH	SATYABRATA RATH	/ /
	WP(C)/39444/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/56623/2026	MANGULI NAYAK	SURYASNATA MOHAPATRA	/ /
	WP(C)/39445/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/56068/2026	M/S.PATI BROTHERS, JHARSHUGUDA	ABHILASH MISHRA	/ /
	WP(C)/39446/2026	VS	VS	()
		THE COMMISSIONER, C.G.S.T., CENTRAL EXCISE AND CUSTOM, BHUBANESWAR		//
287	D-WP(C)/56448/2026	SURAJ GUPTA	MITALEE JESTHI	/ /
	WP(C)/39447/2026	VS	VS	()
		THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR		//
288	D-WP(C)/55917/2026	BALARAM BARIK	PADMANAV BHUTIA	/ /
	WP(C)/39448/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/56922/2026	TRINATH SAHOO	PRABIN DAS	/ /
	WP(C)/39449/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/56746/2026	RAJ KISHOR PUTA	BISWABIHARI MOHANTY	/ /
	WP(C)/39450/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/56536/2026	MAHAVIR FLY ASH BRICKS, CUTTACK	SUJATA JENA	/ /
	WP(C)/39451/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/56766/2026	RASHMI JAIN	PRAVA RANJAN MISHRA	/ /
	WP(C)/39452/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/56344/2026	JITENDRA KUMAR SAHOO	DESHA RANJAN RATH	/ /
	WP(C)/39453/2026	VS	VS	()
		MONALISHA SAHOO		//
294	D-WP(C)/56691/2026	M/S BINAYA KHUNTIA, DHENKANAL	GOURAV KUMAR ROY CHOUDHURY	/ /
	WP(C)/39454/2026	VS	VS	()
		THE CHIEF COMMISSIONER, CT AND GST, ODISHA		//
295	D-WP(C)/56079/2026	BHARAT SINGH	RAGHUNATH DASMOHAPATRA	/ /

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	WP(C)/39455/2026	VS	VS	()
		THE MEMBER BOARD OF REVENUE, ODISHA, CUTTACK		//
296	D-WP(C)/56696/2026	NIRANJAN DASH	ITISHREE TRIPATHY	/ /
	WP(C)/39456/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/55612/2026	DAKUA SINGH	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/39457/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/56600/2026	TIKINA TRIPATHY	SUKANTA KUMAR MISHRA	/ /
	WP(C)/39458/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/57038/2026	MANAS RANJAN PANDA	LAXMIKANTA MOHANTY	/ /
	WP(C)/39459/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/56096/2026	LAMBODAR NAIK	PRASANTA KUMAR MISHRA	/ /
	WP(C)/39460/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/56597/2026	SWAGATIKA MISHRA	SUKANTA KUMAR MISHRA	/ /
	WP(C)/39461/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/56492/2026	DR.MADHUSMITA TRIPATHY	SANGRAM JENA	/ /
	WP(C)/39462/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/56151/2026	DHARMENDRA SAHOO	GANGADHAR PATRA	/ /
	WP(C)/39463/2026	VS	VS	()
		AUTHORISED OFFICER, AXIS BANK LTD., BHUBANESWAR		//
304	D-WP(C)/56590/2026	BHAGYABATI ROUT	SUKANTA KUMAR MISHRA	/ /
	WP(C)/39464/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/57048/2026	TRINATH TANDI	SOUMYA MISHRA	/ /
	WP(C)/39465/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/55365/2026	K.A.V.V.L.NARASINHA ACHARYULU	DURGA PRASAD PANIGRAHI	/ /
	WP(C)/39466/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-WP(C)/56932/2026	PUJA BENIA	PRAVASH CHANDRA JENA	/ /
	WP(C)/39467/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/52177/2026	RUDRANARAYAN MAHAKUR	RANENDRA PRATAP ROUT	/ /
	WP(C)/39468/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/57057/2026	GITANJALI PANDA	GYANA RANJAN MAHAPATRA	/ /
	WP(C)/39469/2026	VS	VS	()
		LIC HOUSING FINANCE LTD, IPICOL HOUSE, BHUBANESWAR		//
310	D-WP(C)/55239/2026	PUSPALATA PATTANAYAK	SHAIK ABDUL NAYEEM	/ /
	WP(C)/39470/2026	VS	VS	()
		DEBASHISH ROUT		//
311	D-WP(C)/56854/2026	SK HABIBUR RAHEMAN	MD. GOLAM MADANI	/ /
	WP(C)/39471/2026	VS	VS	()
		TEHETUL MOSQUE GRAVEYARD		//
312	D-WP(C)/56089/2026	M/S.ANANDA CONSTRUCTION, MARIPUR, MUZAFFARPUR	ABHILASH MISHRA	/ /
	WP(C)/39472/2026	VS	VS	()
		THE COMMISSIONER, C.G.ST.,CENTRAL EXCISE AND CUSTOM, BHUBANESWAR		//
313	D-WP(C)/56045/2026	HEMAKANTA SAHU	GOKULANANDA SAHU	/ /
	WP(C)/39473/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-WP(C)/56167/2026	PRAMOD KUMAR SETHI	SUBHADUTTA ROUTRAY	/ /
	WP(C)/39474/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/56048/2026	SHRABANI PANIGRAHI	SIVA SANKAR CHAINI	/ /
	WP(C)/39475/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-WP(C)/55258/2026	RAGHUNATH SAHU	MANAS RANJAN KHATUA	/ /
	WP(C)/39476/2026	VS	VS	()
		EXECUTIVE ENGINEER, B.E.D. BALASORE, TATA POWER ELECTRICITY DISTRIBUTION COMPANY, TPNODL, BALASORE		//
317	D-WP(C)/56170/2026	SANTOSH KUMAR SAHU	SANJAYA KUMAR PANIGRAHI	/ /
	WP(C)/39477/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-WP(C)/56166/2026	BANDITA SATPATHY	SAMEER KUMAR DAS	/ /
	WP(C)/39478/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-WP(C)/56316/2026	BAMADEB TANDI	LALIT SAHU	/ /
	WP(C)/39479/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-WP(C)/55529/2026	SHANKAR MAHANANDIA	BHAKTA RANJAN BARIK	/ /
	WP(C)/39480/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-WP(C)/56050/2026	MALATI NAYAK	KRISHNA CHANDRA SAHU	/ /
	WP(C)/39481/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-WP(C)/56802/2026	AMARENDRA MOHAPATRA	PRATIKSHYA SAHU	/ /
	WP(C)/39482/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-WP(C)/56172/2026	Dr. RABINARAYAN SAHU	GOPABANDHU MISRA	/ /
	WP(C)/39483/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-WP(C)/56803/2026	ACHYUTANANDA DASH	PRATIKSHYA SAHU	/ /
	WP(C)/39484/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-WP(C)/56371/2026	ABINASH SATAPATHY	SHIBANI SHANKAR PRADHAN	/ /
	WP(C)/39485/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-WP(C)/56197/2026	STATE BANK OF INDIA, STRESSED ASSETS MANAGEMENT BRANCH-I, KOLKATA	HIMANSHU PATNAIK	/ /
	WP(C)/39486/2026	VS	VS	()
		CHIEF JUDICIAL MAGISTRATE, KHURDA		//
327	D-WP(C)/55678/2026	PRASAD KUMAR SENAPATI	AZRA JAMAL	/ /
	WP(C)/39487/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-WP(C)/55587/2026	M/S.SRI SAI ELECTRICALS, KATAKA	BIBHUTI BHUSAN PANDA	/ /
	WP(C)/39488/2026	VS	VS	()
		SUPT.GST AND C.E.CUTTACK I AND II RANGE, KATAKA		//
329	D-WP(C)/56051/2026	ARUPA DIGAL	KRISHNA CHANDRA SAHU	/ /

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	WP(C)/39489/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-WP(C)/56805/2026	SHAKTI SEKHAR NAYAK	AFIYAH KHANUM	/ /
	WP(C)/39490/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-WP(C)/56519/2026	RAJESWARI SENAPATI	UPENDRA KUMAR SAMAL	/ /
	WP(C)/39491/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-WP(C)/56914/2026	PRASANTA KUMAR SAMANTARAY	KUNAL KUMAR SWAIN	/ /
	WP(C)/39492/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-WP(C)/56806/2026	SONA BARIK	PRATIKSHYA SAHU	/ /
	WP(C)/39493/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-WP(C)/55608/2026	PRAGNYA PADMAJA	SATYA RANJAN MOHAPATRA	/ /
	WP(C)/39494/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-WP(C)/56984/2026	KAMAL LOCHAN PATI	SAROJA KANTA SAMAL	/ /
	WP(C)/39495/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-WP(C)/56807/2026	KUNJA BIHARI RATH	AFIYAH KHANUM	/ /
	WP(C)/39496/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-WP(C)/55675/2026	SIDDHARTH TRADERS, JAGANNATH BALLAV, CUTTACK	SATYA RANJAN BEHERA	/ /
	WP(C)/39497/2026	VS	VS	()
		SUPERINTENDENT, CGST AND CX, CUTTACK-1,CUTTACK		//
338	D-WP(C)/56543/2026	P.JAYADEV PATRO	SOUMYA MISHRA	/ /
	WP(C)/39498/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-WP(C)/56362/2026	ADIKANDA NAYAK	ALOK KUMAR PANDA	/ /
	WP(C)/39499/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-WP(C)/55993/2026	SANJUKTA BARIK	BANSHIDHAR SATAPATHY	/ /
	WP(C)/39500/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-WP(C)/55688/2026	MANAS RANJAN PARIJA	SHASHI BHUSAN JENA	/ /
	WP(C)/39501/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-WP(C)/56809/2026	TITIKSHYA CHOUDHURY	PRATIKSHYA SAHU	/ /
	WP(C)/39502/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-WP(C)/56910/2026	BIRENDRA BIKRAM NAIK	KUNAL KUMAR SWAIN	/ /
	WP(C)/39503/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-WP(C)/56182/2026	ABHISHEK PATNAIK	SAMEER KUMAR DAS	/ /
	WP(C)/39504/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-WP(C)/56988/2026	NIRAKAR SAHOO	SUSHANTA KUMAR MISHRA	/ /
	WP(C)/39505/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-WP(C)/55599/2026	PRAFUL LAKRA	SUVASHISH PATTANAIK	/ /
	WP(C)/39506/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-WP(C)/54163/2026	DEBASISH DAS	AMBIKA PRASAD MISHRA	/ /
	WP(C)/39507/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-WP(C)/55692/2026	BISHNU NARAYAN SARANGI	SHARMISTHA SAMAL	/ /
	WP(C)/39508/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-WP(C)/57006/2026	DURJYADHAN SAHU @ DURYODHAN SAHU	JUGALA KISHORE PANDA	/ /
	WP(C)/39509/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-WP(C)/56905/2026	SANJAYA KUMAR MOHANTY	KUNAL KUMAR SWAIN	/ /
	WP(C)/39510/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-WP(C)/56866/2026	MANAGING COMMITTEE OF KHATKURBAHAL HIGH SCHOOL, SUNDERGARH	KUNAL KUMAR SWAIN	/ /
	WP(C)/39511/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-WP(C)/54227/2026	UMAKANTA DASH	RAMANI KANTA PATTANAIK	/ /
	WP(C)/39512/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-WP(C)/55700/2026	KHIROD CHANDRA PATRA	SURESH KUMAR PANDA	/ /
	WP(C)/39513/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-WP(C)/56836/2026	SWARNALATA PATTNAIK	SOUMYA RANJAN SAHU	/ /
	WP(C)/39514/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-WP(C)/57112/2026	ANAND BARDHAN GURU	SANGRAM JENA	/ /
	WP(C)/39515/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-WP(C)/56687/2026	NIRANJAN NAYAK	HARAPRASAD PANDA	/ /
	WP(C)/39516/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-WP(C)/56909/2026	ARJUNA PARIDA	KUNAL KUMAR SWAIN	/ /
	WP(C)/39517/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-WP(C)/56196/2026	STATE BANK OF INDIA, STRESSED ASSETS MANAGEMENT BRANCH-1, KOLKATA	HIMANSHU PATNAIK	/ /
	WP(C)/39518/2026	VS	VS	()
		THE CHIEF JUDICIAL MAGISTRATE, KHURDA		//
359	D-WP(C)/55738/2026	SABITRI SAHOO	BYOMAKESH TRIPATHY	/ /
	WP(C)/39519/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-WP(C)/50180/2026	SARAT CHANDRA BARAL	KISHORE KUMAR JENA	/ /
	WP(C)/39520/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-WP(C)/55019/2026	SAROJ KUMAR TARAI	SAMEER KUMAR DAS	/ /
	WP(C)/39521/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-WPCRL/35643/2026	SANDHYARANI SWAIN	RITURANJAN CHHOTARAY	BAIDESWAR /288 /2026
	WPCRL/151/2026	VS	VS	()
		SUPERINTENDENT OF POLICE, (RURAL), CUTTACK		//
363	D-ABLAPL/36183/2026	GOURI SHANKAR THANAPATI	TARA PRASAD MOHAPATRA	/ /0

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	ABLAPL/13603/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH 2(A)CC/0000218/2021
364	D-ABLAPL/35637/2026	SOMANATH PRADHAN	ARUPANANDA GOSWAMY	CHANDANPUR /293 /2026
	ABLAPL/13604/2026	VS STATE OF ODISHA	VS	() //
365	D-ABLAPL/35800/2026	KABITA BEHERA	SANTOSH KUMAR DWIVEDY	SORO /705 /2026
	ABLAPL/13605/2026	VS STATE OF ODISHA	VS	() //
366	D-ABLAPL/36179/2026	LOCHAN SAHU	TARA PRASAD MOHAPATRA	MUDANPUR RAMPUR /296 /2026
	ABLAPL/13606/2026	VS STATE OF ODISHA	VS	() //
367	D-ABLAPL/35588/2026	SANJAYA MAJHI	SANJAY KUMAR BEHERA	DHAULI PS /246 /2026
	ABLAPL/13607/2026	VS STATE OF ODISHA	VS	() //
368	D-ABLAPL/35918/2026	SUBRAT ROUT @ MADHU ROUT	SUSAMPAD HOTA	TIGIRIA /356 /2026
	ABLAPL/13608/2026	VS STATE OF ODISHA	VS	() //
369	D-ABLAPL/36119/2026	SOMANATH BEHERA	SUSHANTA KUMAR JOSHI	TITILAGARH /339 /2026
	ABLAPL/13609/2026	VS STATE OF ODISHA	VS	() //
370	D-ABLAPL/35407/2026	JITENDRA BEHERA @ RAJA	BEDA PRAKASH PANDA	BHARATPUR PS /879 /2026
	ABLAPL/13610/2026	VS STATE OF ODISHA	VS	() //
371	D-ABLAPL/36213/2026	DHANANJAY LENKA @ DHANANJAYA LENKA	ROHIT KUMAR NAYAK	TANGI /629 /2026
	ABLAPL/13611/2026	VS STATE OF ODISHA	VS	() //
372	D-ABLAPL/35927/2026	SEK ADIL @ SK. ADIL	SANDEEP RAJ PANDA	KANJIPANI /26 /2025
	ABLAPL/13612/2026	VS STATE OF ODISHA	VS	() //
373	D-ABLAPL/36036/2026	GOUTAM GARADA	RAJIB LOCHAN PATTNAIK	KAKIRIGUMMA /96 /2026
	ABLAPL/13613/2026	VS STATE OF ODISHA	VS	() //
374	D-ABLAPL/36293/2026	SANTOSH KUMAR BEHERA	UPASIKA SAMANTARAY	MANGALA BAG /486 /2026
	ABLAPL/13614/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
375	D-ABLAPL/35678/2026	OMKAR PADHAN	BAIDHAR SAHOO	BOLANGIR SADAR /411 /2026
	ABLAPL/13615/2026	VS	VS	()
		STATE OF ODISHA		//
376	D-ABLAPL/35207/2026	RABI @ KABI GOCHHAYAT	JUGALA KISHORE PANDA	BANTALA /92 /2026
	ABLAPL/13616/2026	VS	VS	()
		STATE OF ODISHA		//
377	D-ABLAPL/35419/2026	SASHIKANTA SAHOO	SANJIB KUMAR MOHANTY	TIRTOL /480 /2026
	ABLAPL/13617/2026	VS	VS	()
		STATE OF ODISHA		//
378	D-ABLAPL/35624/2026	MANAS RANJAN RATH	BHAWANI SANKAR PANIGRAHI	RAGHUNATHPALI /33 /2026
	ABLAPL/13618/2026	VS	VS	()
		STATE OF ODISHA		//
379	D-ABLAPL/36190/2026	NILAKANTHA MOHAPATRA @MAHAPATRA	JAYADEBA BEHERA	NACHUNI /206 /2025
	ABLAPL/13619/2026	VS	VS	()
		STATE OF ODISHA		//
380	D-ABLAPL/25237/2026	HARISH KHARA	DIPTI RANJAN BHOKTA	POTTANGI /3 /2022
	ABLAPL/13620/2026	VS	VS	S.D.J.M.,KORAPUT(Koraput)
		STATE OF ODISHA		GR/0000023/2022
381	D-ABLAPL/35577/2026	TANU CHANDRA PATRA	AKSHAYA KUMAR SAHOO	BARKOTE /462 /2026
	ABLAPL/13621/2026	VS	VS	()
		STATE OF ODISHA		//
382	D-ABLAPL/36238/2026	BASANTI DAS	KULDEEP MOHANTY	/ /
	ABLAPL/13622/2026	VS	VS	J.M.F.C.,BALASORE(CITY)(Baleshwar)
		STATE OF ODISHA		2(A)CC/0000042/2020
383	D-ABLAPL/36232/2026	GYANENDRA PRADHAN	KULDEEP MOHANTY	ANGUL TOWN /1055 /2026
	ABLAPL/13623/2026	VS	VS	()
		STATE OF ODISHA		//
384	D-ABLAPL/35971/2026	SANTOSH KUMAR BARAL	AMLAN SHAKTI PAUL	DHAULI PS /303 /2026
	ABLAPL/13624/2026	VS	VS	()
		STATE OF ODISHA		//
385	D-ABLAPL/35923/2026	ARATI BEHERA	JAYANTA KUMAR MAJHI	BASTA /245 /2026
	ABLAPL/13625/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/35950/2026	JAGANNATH KAR	BASANTA KUMAR DAS	SINGLA /42 /2026
	ABLAPL/13626/2026	VS	VS	()
		STATE OF ODISHA		//
387	D-ABLAPL/30003/2026	BABULU BAG	SAHASRANSU SOURAV	BOLANGIR TOWN /340 /2026
	ABLAPL/13627/2026	VS	VS	()
		STATE OF ODISHA		//
388	D-ABLAPL/34891/2026	SAROJ KUMAR BARIK	ABHIJIT DAS	BINIKA /285 /2026
	ABLAPL/13628/2026	VS	VS	()
		STATE OF ODISHA		//
389	D-ABLAPL/35910/2026	BIJU PRADHAN @ BIJAY KUMAR PRADHAN	AMLAN SHAKTI PAUL	CHANDAKA P.S. /523 /2026
	ABLAPL/13629/2026	VS	VS	()
		STATE OF ODISHA		//
390	D-ABLAPL/36229/2026	SEK ADIL @ SK. ADIL	SANDEEP RAJ PANDA	TELKOI /161 /2025
	ABLAPL/13630/2026	VS	VS	()
		STATE OF ODISHA		//
391	D-ABLAPL/35599/2026	BISWAJIT MOHAPATRA	SK. ZAFARULLA	SORO /830 /2026
	ABLAPL/13631/2026	VS	VS	()
		STATE OF ODISHA		//
392	D-ABLAPL/35857/2026	SHUBHANKAR PATI	JAYANTA KUMAR MAJHI	BERHAMPUR /88 /2026
	ABLAPL/13632/2026	VS	VS	()
		STATE OF ODISHA		//
393	D-ABLAPL/36233/2026	KARESH KUMAR KHOSLA @ KASLA	SANGRAM KESHARI ROUT	LAXMIPUR /178 /2026
	ABLAPL/13633/2026	VS	VS	()
		STATE OF ODISHA		//
394	D-ABLAPL/35900/2026	SIBASEN NAIK	SUBODH KUMAR MOHANTY	BANIGOCHA /58 /2026
	ABLAPL/13634/2026	VS	VS	()
		STATE OF ODISHA		//
395	D-ABLAPL/36122/2026	RITESH KUMAR GURU @ GUGUL	JUGALA KISHORE PANDA	DUNGURIPALI /193 /2026
	ABLAPL/13635/2026	VS	VS	()
		STATE OF ODISHA		//
396	D-ABLAPL/36141/2026	KAPAL BULU	JUGALA KISHORE PANDA	BERHAMPUR SADAR /445 /2026
	ABLAPL/13636/2026	VS	VS	()
		STATE OF ODISHA		//
397	D-ABLAPL/34121/2026	GANGADHAR KHILLA @ GANGA DHAR KHILA	MANGU NANDY	ORKEL /141 /2024

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	ABLAPL/13637/2026	VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/35378/2026	DAKSHIN MURMU	PRAMOD KUMAR JENA	BALIAPAL /441 /2026
	ABLAPL/13638/2026	VS	VS	()
		STATE OF ODISHA		//
399	D-ABLAPL/36236/2026	DEBASISH DEHURY @DEBASHISH DEHURI	KULDEEP MOHANTY	ANGUL SADAR PS /1024 /2026
	ABLAPL/13639/2026	VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/36048/2026	PRAHALAD MUDULI	ARJUNA CHARANA BEHERA	SORO /829 /2026
	ABLAPL/13640/2026	VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/36120/2026	BEDABARA BHOI	JNYANANANDA PANDA	MUDANPUR RAMPUR /296 /2026
	ABLAPL/13641/2026	VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/35919/2026	JAGA MALLICK	DHANANJAYA NAYAK	GOBINDAPUR /182 /2026
	ABLAPL/13642/2026	VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/36226/2026	SK. SEMSUL KADRI	KULDEEP MOHANTY	BAISINGA /571 /2026
	ABLAPL/13643/2026	VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/35677/2026	GOKUL @ GOKULA SA	SWARAJ PATEL	SUNDARGARH TOWN /225 /2026
	ABLAPL/13644/2026	VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/34573/2026	PANKAJINI SWAIN	RAJESH PRASAD BHAGAT	KUMBHARAPARA /515 /2025
	ABLAPL/13645/2026	VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/36068/2026	GOKULANANDA BISWAL	SATYA RANJAN MOHAPATRA	BHADRAK RURAL /757 /2026
	ABLAPL/13646/2026	VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/36265/2026	KHUMPA @ CHIRANJEEV @ CHIRANJIBI JENA	PRASANTA KUMAR BARIK	NANDIPADA /394 /2026
	ABLAPL/13647/2026	VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/36045/2026	KARUNAKAR MALLIK	SUSANTA KUMAR SAHU	BARANGA /552 /2026
	ABLAPL/13648/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
409	D-ABLAPL/36021/2026	SRITTAM JENA @ BANA JENA	RAJENDRA NARAYAN ROUT	SABARANG /132 /2026
	ABLAPL/13649/2026	VS	VS	()
		STATE OF ODISHA		//
410	D-ABLAPL/35872/2026	VINAY KUMAR NAYAK	SURYAKANTA DASH	KAKIRIGUMMA /94 /2026
	ABLAPL/13650/2026	VS	VS	()
		STATE OF ODISHA		//
411	D-ABLAPL/36031/2026	BHARAT KUMAR ROUT	PRIYA RANJAN SINGH	MOTANGA /435 /2026
	ABLAPL/13651/2026	VS	VS	()
		STATE OF ODISHA		//
412	D-ABLAPL/36059/2026	SK. AYAJ ALLI	DURGADATTA MOHAPATRA	KAKATAPUR /367 /2026
	ABLAPL/13652/2026	VS	VS	()
		STATE OF ODISHA		//
413	D-ABLAPL/36127/2026	JEET @ JIJIDIYA @ JIDIJYA NAYAK	JUGALA KISHORE PANDA	GOPALPUR /128 /2025
	ABLAPL/13653/2026	VS	VS	()
		STATE OF ODISHA		//
414	D-ABLAPL/36160/2026	KISHOR CHANDRA SATAPATHY	HEMANTA KUMAR MUND	/ /0
	ABLAPL/13654/2026	VS	VS	()
		ENFORCEMENT DIRECTORATE, BBSR ZONAL OFFICE		//
415	D-ABLAPL/36175/2026	CHINMAYA BARADA	BHABANI SHANKAR DASPARIDA	HARABHANGA /118 /2026
	ABLAPL/13655/2026	VS	VS	()
		STATE OF ODISHA		//
416	D-ABLAPL/36360/2026	RANJAN KUMAR DASH	DHARMENDRA SETHY	OUPADA /202 /2026
	ABLAPL/13656/2026	VS	VS	()
		STATE OF ODISHA		//
417	D-ABLAPL/36231/2026	ANAND HORO	AMIT PATTNAIK	K.BALANG /243 /2026
	ABLAPL/13657/2026	VS	VS	()
		STATE OF ODISHA		//
418	D-ABLAPL/36288/2026	BHAGI DAS @ BHAGIRATHI DAS	BINAYA BHUSAN ROUTRAY	BHARATPUR PS /745 /2026
	ABLAPL/13658/2026	VS	VS	()
		STATE OF ODISHA		//